

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2963
TO BE ANSWERED ON 20.12.2023**

ACCESSIBILITY MEASURES

**2963. SHRI SYED IMTIAZ JALEEL:
SHRI RITESH PANDEY:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways has recently notified accessibility guidelines for railway infrastructure for persons with disabilities, if so, the details thereof;**
- (b) whether the accessibility measures are likely to depend on the footfall of individuals on the station;**
- (c) if so, the reasons for such a decision;**
- (d) whether the accessibility deadline under the new guidelines is also dependent upon the footfall on the station, if so, the facts thereof;**
- (e) whether the accessibility measures are also being devised under the guidelines for people with invisible disabilities; and**
- (f) if so, the details thereof?**

**ANSWER
MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)**

(a) to (f) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO. 2963 BY SHRI SYED IMTIAZ JALEEL AND SHRI RITESH PANDEY TO BE ANSWERED IN LOK SABHA ON 20.12.2023 REGARDING ACCESSIBILITY MEASURES

(a) to (f) In compliance with Rights of Persons with Disabilities Act, 2016, “Guidelines on accessibility of Indian Railway stations and facilities at stations for differently abled persons (Divyangjans) and passengers with reduced mobility” was circulated and notified in the Gazette of India. The guidelines include provisions of Divyangjan related facilities such as entrance ramps, accessible parking, low height ticket counter/help booths, toilets, drinking water booth, subways/foot over bridges with ramps/lifts, standard signages including Braille signages and tactile pathways for visual impairment etc.

The provision/upgradation of amenities for passengers including for Divyangjan is a continuous and on-going process and works in this regard are undertaken as per requirement, subject to inter-se priority and availability of funds. The priority for provision/upgradation of amenities is accorded to higher category of station over lower category of station while sanctioning and executing the work.
